

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 98/2023/EZ

SANTOSH KUMAR YADAV

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

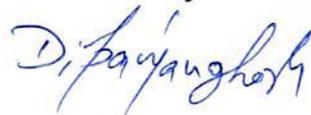
..... RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

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SL No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		
2.	Copy of inspection report of State Board.	'R'	

Filed by



DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA

SL. NO. 36

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Dt.- 18 DEC 2023

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POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Tapas Kumar Gupta, son of Shri Late Priyashankar Gupta,
aged about 61 years, by Religion - Hindu, by Occupation-Service,
working for gain at West Bengal Pollution Control Board, having
office at 10 LA, Salt Lake City, Kolkata - 700 091, do hereby solemnly
declare and say as follows:-



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01. That, I am the Chief Technical Adviser, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 04 to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 25.09.2023.

03. That, the State Board caused an inspection of the said site, namely, the garbage vat and toilet beside the entrance of premises 2/6D, Nitya Ghosh Street, Kolkata 700023, P.O. & P.S.- Watgunge, on 07.12.2023; between 12.30 to 1.00 PM.

04. That, from the inspection conducted by the State Board officials, it was observed that 02 nos. municipal solid waste dumping vats and some municipal solid waste trolleys of Kolkata Municipal Corporation were found at the concerned area. All the trolleys and vats were empty, however, some

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municipal solid wastes including plastic wastes were found scattered on the floor near the vats. It seems that it is a temporary dumping site of Kolkata Municipal Corporation. If not cleaned properly it may cause environmental damage in many ways like odour nuisance, obnoxious emissions, breeding ground of mosquito and flies, etc. The matter does not come under the purview of Consent administration. Copy of the inspection report of the State Board is annexed herewith and marked with letter "R".

04. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Tapas K. Saha
DEPONENT

Sd/-
Dipankar Ghosh
Advocate

18 DEC 2023



VERIFICATION

I, Sri Tapas Kumar Gupta, son of Shri Late Priyashankar Gupta, aged about 61 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10 LA, Salt Lake City, Kolkata - 700 091, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Technical Adviser, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 3 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Tapas K. Gupta
DEPONENT

Identified and Settled by me

D. Sanyal Ghosh
Advocate

WBPCB

Notarially Affirmed &
Declared Before Me
On Identification By

[Signature]
SARBANI MITRA
NOTARY
Regd. No. - 5515/08

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'R'

INSPECTION REPORT

Inspection reference	Order of Hon'ble NGT in the matter OA 98/2023/EZ dated 25/09/2023
Address	Garbage vat and toilet beside the entrance of premises 2/6D, Nitya Ghosh Street, Kolkata 700023
P.O.: & Pin Code	Watgunge, 700023
P.S.:	Watgunge
District	Kolkata
Local Body/Authority	KMC
Date & Time of inspection	07/12/2023; 12:30 to 1:00 PM
Date of previous visit	--
Inspecting officers	Sri S Mardi, SEE, Kolkata RO, WBPCB Smt P Maitra, AEE, Kolkata RO, WBPCB
Persons met during inspection	--
Observation : 02 no. municipal solid waste dumping vats and some municipal solid waste trolleys of Kolkata Municipal Corporation were found at the concerned area. All the trolleys and vats were empty, however, some municipal solid wastes including plastic wastes were found scattered on the floor near the vats. It seems that it is a temporary dumping site of Kolkata Municipal Corporation (photographs attached). If not cleaned properly it may cause environmental damage in many ways like odour nuisance, obnoxious emissions, breeding ground of mosquito and flies etc. The matter does not come under the purview of Consent administration.	
Remarks : In view of the above, the concerned department of Kolkata Municipal Corporation may be directed take necessary action.	



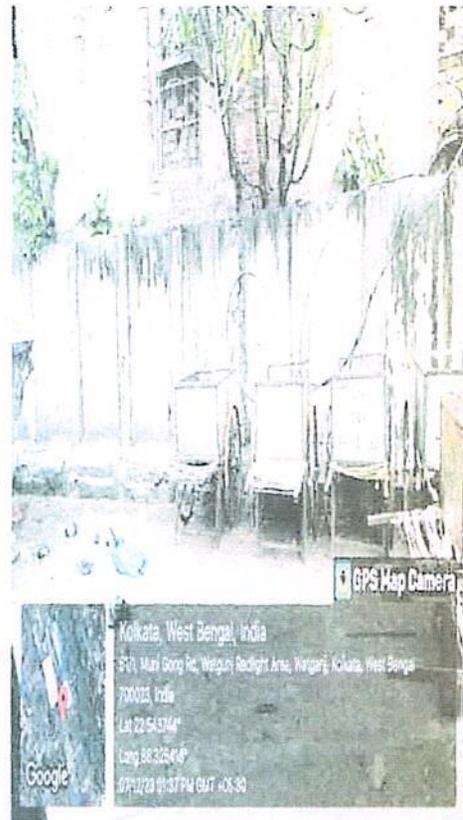
Sm 07/12/2023

Signature of Visiting Official

S. Mardi
07/12/23

Signature of Visiting Official

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